Annexure-3

Name of the corporate debtor: Sarv Awas Housing Bhiwadi Private Limited; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 14.01.2023 In accordance with Section 25(2) (e), IBC, 2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.			Details of claim received		Details of claim admitted								Amount of			(Amount in v)
	SI. No.		Date of receipt	Amount claimed (₹)	Amount of admitted (₹)	claim		Amount covered by security interest (₹)		Whether related party?	% voting share in CoC	Amount of continge nt claim	any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if
L								-	-	-		-	-	=		_
L						-				_		_	-	u	_	

